



वर्तमान विचार और चेतना का बोध
Insolvency and Bankruptcy Board of India

INSOL
India

INTERNATIONAL CONCLAVE 2024

20TH JANUARY

LE MERIDIEN, NEW DELHI

LOOKING AHEAD

THE INSOLVENCY & BANKRUPTCY CODE, 2016

CPE Hrs

4

DISCUSSION & INSIGHT

- Out of Court and Hybrid Mechanisms of Restructuring
- Group Insolvency
- Ease of Compliance by IPs
- Funding Insolvency Estate
- Insolvency in Asset Lean Sectors

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